

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

MONDAY, 10TH MARCH, 2014

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 1.20 p.m.

1. Questions :

Questions No. 1 – 10 were taken up and disposed off.

2. Call Attention Notice:

Call Attention Notice submitted by Shri Clifford R. Marak, MLA under Rule 54 (1) of the Rules of Procedure and Conduct of Business on the news item published in 'The Shillong Times', dated 18.02.14, under the caption "Release Chairman before peace talks, says Sohan", was taken up.

Smti. Roshan Warjri, Minister in-charge, Home (Police) replied.

3. Debate on Governor's Address:

Shri R. V. Lyngdoh, Member, who has submitted the Motion of Thanks, initiated discussion.

Amendment to the Motion of Thanks was submitted by Shri Paul Lyngdoh, Shri T. Chyne, Shri James K. Sangma and Shri E. Syiemlieh. Shri Paul Lyngdoh initiated the amendment to the Motion of Thanks.

Other Members who participated in the discussion were Dr. Jemino Mawthoh, Shri Ardent M. Basaiawmoit, Dr. Donkumar Roy, Leader of Opposition and Shri S. C. Marak.

4. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 11th March, 2014.

**Dated Shillong,
the 10th March, 2014.**

**Comm. & Secretary,
Meghalaya Legislative Assembly.**